

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 121
IA/188(AHM)2021
in
CP(IB) 312 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

Narayani Ispat Limited
V/s
Aditya Exim Limited

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

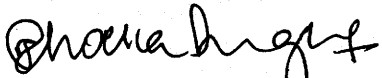
Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

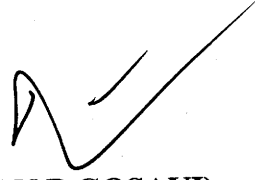
PRESENT:

For the Applicant : Mr. Ravi Karnavat, Advocate.
For the Respondent : Mr. Pavan Godiwala, Advocate for Respondent No.2,
GIDC
Mr. Atul Sharma, Advocate for Liquidator.

ORDER

Matter stands adjourned to 05.10.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)